

1	2	3	4	5
21.	Punjab	111.13	273.97	54.78
22.	Rajasthan	32.68	134.38	68.83
23.	Tamil Nadu	272.17	202.09	613.15
24.	Uttar Pradesh	107.37	258.17	76.82
25.	West Bengal	36.61	45.45	61.79
26.	Jammu & Kashmir	11.73	9.94	33.18
27.	Pondicherry	0.00	1.41	6.82
28.	Tripura	0.44	9.92	7.39
Total:		1,699.65	3,480.59	3,370.93

[English]

#### National Human Rights Commission

3733. SHRI TARIQ ANWAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the National Human Rights Commission has called for a report from the Government of Bihar on the police firing on a demonstration organised by flood victims on August 11, 1998;

(b) if so, the main points of the report; and

(c) the action taken by the Union Government thereon?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) Yes, Sir. The National Human Rights Commission has called for a report on the incident from the State Government of Bihar. The report called for from the State Government of Bihar has not been received by the National Human Rights Commission.

#### Involvement of ISI in Bomb Blast

3734. SHRI HARIN PATHAK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether ISI was involved in the incident of bomb blast at the Kaithal Bus Stand, Haryana;

(b) if so, the details thereof;

(c) whether CBI has been conducting any inquiry in this regard; and

(d) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) No evidence is available so far to point out the involvement of any particular terrorist group in the incident of bomb blast at Kaithal Bus Stand.

(c) No, Sir.

(d) Does not arise.

[Translation]

#### Arrest of Criminals

3735. SHRI K.D. SULTANPURI: Will the Minister of HOME AFFAIRS be pleased to state: